

SL No. 5 D.

Before the National Green Tribunal

Eastern Zone Bench, Kolkata

Original Application No. 65/2022/EZ

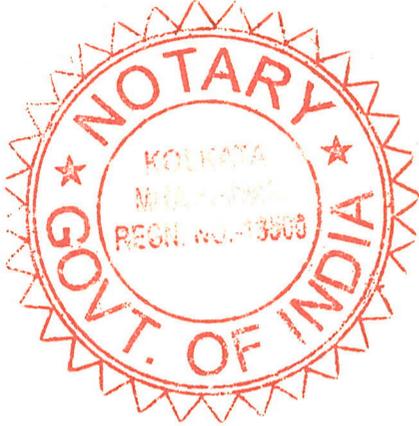
Subhas Datta

... Applicant

-Versus-

State of West Bengal & Others

.. Respondents



Affidavit of Compliance on behalf of the respondent no. 4

I, Partha Pratim Mallick, son of Late Kumud Behari Mallick, aged about 64 years, by occupation service, by faith Hindu, working for gain at West Bengal Housing Infrastructure Development Corporation Limited at HIDCO Bhavan, 35-1111, Major Arterial Road, 3<sup>rd</sup> Rotary, New Town, Kolkata- 700156, do hereby solemnly affirm and say as follows:-

1. I am the Special Officer (Land) of the respondent no. 4 abovenamed and I am fully acquainted with the facts and circumstances of the present case. I am competent and I have been authorised by the respondent no. 4 to make and affirm this affidavit on its behalf.
2. By the judgment and order dated 9<sup>th</sup> January, 2023 this Hon'ble Tribunal directed the West Bengal Housing Infrastructure Development Corporation Limited i.e. the Respondent No.4 (hereinafter referred to as

Partha Pratim Mallick  
Partha Pratim Mallick  
Special Officer (Land)  
WBHIDCO Ltd.

Filed by  
Janaki Debnath  
Advocate

15 JAN. 2024

the “answering respondent”) to file an Affidavit of Compliance regarding the works undertaken under the revised work order dated 14<sup>th</sup> July, 2022.

3. In terms of the revised work order dated July 14, 2022, the scope of works as earlier awarded had been modified making it incumbent on the part of M/s. C.E. testing Company Limited (in short referred to as the “consultant”) to perform the following works:-

i. Preparation of Draft Concept Plans of landscaping and beautification of the Canal Banks without affecting the natural flow of the Canal and without any concrete structure or structural arrangement within the Canal.

ii. Preparation of Final Plans of landscaping and beautification of the Canal Banks.

iii. Preparation & sanction of plans from statutory authority, if required.

iv. Periodic supervision during implementation of the landscaping and beautification work of the Canal Banks.

4. It is pertinent to mention that with regard to preparation of Draft Concept Plans of landscaping and beautification of the Canal Banks without affecting the natural flow of the Canal and without any concrete



Partha Pratim Mallick  
 Partha Pratim Mallick  
 Special Officer (Land)  
 WBIDCO Ltd.

structure or structural arrangement within the Canal the Consultant has already submitted the Draft Concept Plan on 18<sup>th</sup> November, 2022 of landscaping and beautification along canal bank without affecting the natural flow of the canal and without any concrete structure or structural arrangement the canal.

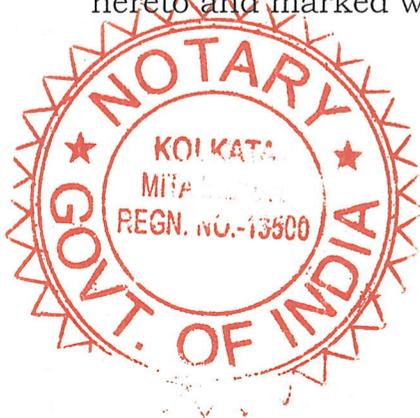
Filed by  
 In 10/10/23  
 Advocate

5. As regards the preparation of Final Plans of landscaping and beautification of the Canal Banks, the Consultant has submitted the final plan on 17<sup>th</sup> October, 2023 of landscaping and beautification of the canal banks without affecting the natural flow of canal and without any concrete structure or structural arrangement within the canal from Kalighat Bridge to Alipore Bridge.

6. Furthermore, in respect of preparation and sanction of plans from statutory authority the Kolkata Municipal Corporation has been approached for giving consent while the work is going on.

7. In as much as periodic supervision during implementation of the landscaping and beautification work of the Canal Banks is concerned it is most humbly stated that the Consultant has been making periodic inspection and providing supervision for execution of work.

The aforementioned status would appear from a report dated 15<sup>th</sup> January, 2024 prepared by the deponent in terms of the order dated 9<sup>th</sup> January, 2023. A copy of the report dated 15<sup>th</sup> January, 2024 is enclsd hereto and marked with the letter "A".



8. The statements contained in paragraphs 1 to 7 of the foregoing affidavit is true to my knowledge based on information derived from the records which I verily believe to be true and the rest thereof are my respectful submissions before this Hon'ble Tribunal.

*Partha Pratim Mallik*  
DEPONENT

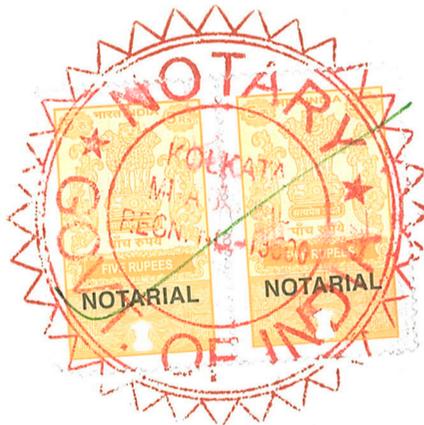
Identified by me

*Sandy De Guzman*  
Advocate

Solemnly Affirmed & Declared Before  
me on Identification of I.d. Advocate

*Mita Biswas*

MITA BISWAS, NOTARY  
Govt. of India. Regd. No -13500



15 JAN 2024

VERIFICATION

Verified at Kolkata by the Deponent abovenamed on this the 15<sup>th</sup> day of January, 2024 and say that the contents of this affidavit made in paragraph 1 to 7 of the foregoing affidavit are true to my knowledge based on information derived from the records which I verily believe to be true and the rest thereof are my respectful submissions before this Hon'ble Tribunal.

*partha pratim Mallick*  
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DEPONENT



**Report in compliance with solemn order dated 09/01/2023 in original application no.65/2022/EZ read with original application no.71/2022/EZ passed by Mr. B. Amit Sthalekar, Learned J.M and Prof. A Senthil Vel Learned E.M of Hon'ble National Green Tribunal, Eastern Zone Branch, Kolkata.**

In terms of the revised work order dated-14/07/2022 issued by WBHIDCO Ltd., following report is placed for kind perusal of the Hon'ble National Green Tribunal Eastern Zone, Kolkata.

- i) Preparation of draft concept plans of landscaping and beautification of the canal banks without affecting natural flow of canal and without any concrete structure or structural arrangement within the canal.

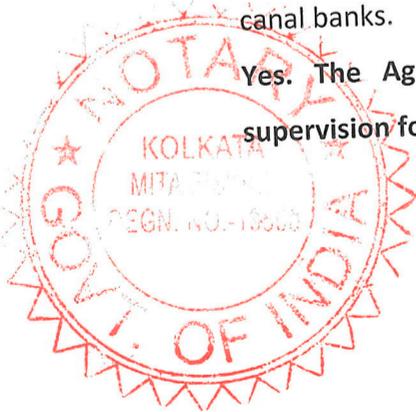
The Consultant has already submitted the draft concept plan on 18/11/2022 of landscaping and beautification along canal bank without affecting the natural flow of canal and without any concrete structure or structural arrangement within the canal.

- ii) Preparation of final plan of landscaping and beautification of the canal banks.  
The Consultant has submitted the final plan on 17/10/2023 of landscaping and beautification of the canal banks without affecting natural flow of canal and without any concrete structure or structural arrangement within the canal from Kalighat Bridge to Alipore Bridge.

- iii) Preparation and sanction of plans from statutory authority, if required.  
Kolkata Municipal Corporation has been moved for giving consent meanwhile work is going on.

- iv) Periodic supervision during implementation of landscaping and beautification works of the canal banks.

Yes. The Agency Consultant has been making periodic inspection and providing supervision for execution of the work.



  
Addl. General Manager (Engg)-III  
WBHIDCO Ltd.

**WEST BENGAL HOUSING INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.**  
(A Govt. of West Bengal Undertaking)

"HIDCO BHABAN", Premises No. : 35 - 1111, Biswa Bangla Sarani, 3rd Rotary, New Town, Kolkata-700156  
Telephone : (033) 2324-6037/6038, Fax No. : (033) 2324-4833/3016/6009, e-mail : wbhidcoltd@gmail.com / info@wbhidco.in  
Website : www.wbhidcoltd.com CIN : U70101WB1999SGC089276

BEFORE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, CALCUTTA  
O.A. No. 65/2022/EZ

BETWEEN

Subhas Datta

.....APPLICANT(S)

AND

State of West Bengal & Ors.

.....RESPONDENTS



AFFIDAVIT OF COMPLIANCE OF THE  
RESPONDENT NO. 4 - WEST BENGAL  
HOUSING INFRASTRUCTURE  
DEVELOPMENT CORPORATION LIMITED

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Sandip Dasgupta,  
Advocate,  
C/o. Fox & Mandal, Advocates,  
12, Old Post Office Street,  
Kolkata - 700001